

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1971
ANSWERED ON:22.11.2010
NEW POLICY ON PORT EXPANSION
Naik Dr. Sanjeev Ganesh;Patil Shri C. R.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the new policy on expansion of existing ports and initiation of new ports along the coastal line is resulting in delay;
- (b) if so, the details thereof;
- (c) whether the Government of Gujarat has requested to make necessary modification in the New Policy so that the development of ports is not affected ;
- (d) if so, whether the Union Government is considering the required modifications in the CRZ and EIA Notifications under the new policy;
- (e) if so, the details thereof;
- (f) whether there is an urgent need for expansion of port capacity as it hampers export; and
- (g) if so, the steps taken in this regard?

Answer

MINISTER OF SHIPPING (SHRI G. K. VASAN)

(a): No, Madam. No new policy on expansion of existing ports and initiation of new ports has been declared.

(b) to (e): Do not arise.

(f) & (g): In order to expand the capacity of major ports in the country for promoting Export-Import trade, it has been decided to attract private investment through Public Private Partnership (PPP). Several projects for construction of berths/terminals, procurement of equipments, mechanization, etc. have been awarded on PPP basis. For attracting private investment in a transparent manner in port projects, standard Bidding documents namely Request For Qualification(RFQ), Request for Proposal (RFP) and Model Concession Agreement (MCA) have been formulated and targets have been fixed for award of projects.